

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3186  
ANSWERED ON:12.08.2010  
NEAR MISS INCIDENT AT MUMBAI AIRPORT  
Viswanathan Shri P.

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Government is aware of the recent incident of near-miss at Mumbai airport in which a Jet Airways and an Air India flight escaped from a major mid-air collision;
- (b) if so, the details thereof;
- (c) whether the Government has taken any steps to prevent such incidents in future and to assure security and safety of air passengers;
- (d) if so, the details thereof;and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) and (b): On 10.07.2010, incident of air-proximity between National Aviation Company of India Limited (NACIL) Flight No. IC-174 and Jet Airways Flight No. JAI2119 occurred. This incident does not fall into a category of `critical incident` as these aircraft are equipped with Traffic Collision and Avoidance System (TCAS) and preventive actions were taken by Air Traffic Control Officers (ATCOs)/Pilots well in advance.

(c) and (d):- Directorate General of Civil Aviation (DGCA) has issued Civil Aviation Requirements making it mandatory to install Airborne Collision Avoidance System (ACAS) on aeroplanes. Mono - pulse Secondary Surveillance radars have been installed at major airports in the country to provide altitude information to the Air Traffic Controllers. Air Traffic Management services are modernised to include air traffic conflict warning in the system. Flexible use of airspace to reduce traffic congestion in the airspace has been implemented. Regular proficiency checks for Air Traffic Controllers and pilots are carried out and corrective training is given wherever necessary. Specific co-ordination procedures for transfer of traffic from one unit to the other, have been established and are reviewed periodically. One separate Directorate of Air Space and Air Traffic Management in DGCA has been created for better surveillance and regulation of Air Traffic Management.

(e): Does not arise.